में बड़ा उत्साह पैदा हुआ है। किसानों ने सहषे अपनी कृषि योग्य उपजाक भूमि व रिहायशी मकानात तक जो इस नहर योजना की लपेट में आए, समर्पित कर दिया।

नहर बन कर तैयार हो गई है। सिंचाई के लिए लगभग 3-4 वर्षों से पानी ग्रा रहा है। पर जनपद लखीमपुर। सीतापूर जहाँ के किसानों की भू-सम्पदा इस नहर में समा गई उन्हें सिचाई के लिए समुचित पानी देने की व्मवस्था ग्रभी तक नही की गई है। परन्तु नहर के सीमावर्ती इलाकों के कृषकों के लिए यह नहर अब अभिवाप बन गई है क्योंकि इस नहर से सीपेज का पानी बेतहाशा निकल रहा है। जिसे नहर विभाग रोक पाने में सक्षम नहीं हो पाया है। उपेक्षा भी की जा रही है। परिणामस्वरूप पनासों गांवों की हजारों एकड़ जमीन कई वर्षों से निरन्तर सीपेज के पानी में ड्बी पड़ी बरबाद हो रही है।

केन्द्रीय सरकार द्वारा धनुमोदित इस योजना की विकृतियों श्रीर इससे होंने वाली हानि की तरफ निरन्तर ध्यान दिया गया, सीपेज के पानी को निकालने भौर कृषि योग्य भूमि बचाने के लिए किसान एवं जन- तिनिधि निरन्तर लिख रहे ह पर सिचाई विमाग और उत्तर प्रदेश की सरकार बिल्कुल उदासीन है। परिणाम-स्वरूप छोटे-बडे किसान भुखमरी के शिकार हो गए हैं। म निजी जानकारी के ब्राधार पर सदन का ध्यान ब्राक्षित करते हुए मांग करता हं कि ग्रविलम्ब यद स्तर पर सीपेज के पानी के निकास की व्यवस्था कराई जावे जिससे किसानों की हजारों एकड़ कृषि योग्य भूमि बचाई जा सके और इस क्षेत्र के लोगों को मुखमरी का शिकार होने से बचाया जा सके।

(iv) Demands of people of Kishtwar town of Jammu and Kashmir

DR. KARAN SINGH (Udhampur): In the historic town of Kishtwar located in a far-flung mountanious area of Jammu region, an annual pilgrimage to the sacred Sarthal Devi Shrine in the mountains nearby ta-kes place. The Chhari Mubarlk, symbol of the Goddess, moves off from Kishtwar town in a procession with great rejoicings in which Hindus as well as Muslims participate. This year the Chhari Mubarik was due to go on the 9th July, but as a result of certain unfortunate incidents on the 8th and 9th, including lathi charges and arrests, the people of Kishtwar as a protest refused to take the Chhari to the shrine. It is at present in the S.D.M.'s office, and the citizens of Kishtwar are refusing to take it up to the shrine until the authorities order an enquiry into the incident. This has not yet been done, as a resu-It of which the whole situation has steadily deteriorated over the last few months, and has now reached a point where there is grave apprehension that tension may escalate further and reach an explosive point.

The people of Kishtwar have other genuine demands, including the setting up of a Degree College. There is also the demand for a district at Kishtwar. I would urge the Union Home Minister to take up the Kishtwar problems immediately with the Jammu & Kashmir Government, and prevail upon them to take a sympathetic view so that normalcy can be restored in the area as soon as possible.

(v) Steps for early completion of Madras Atomic Power Project

SHRI ERA ANBARASU (Chengalpattu): Sir, under rule 377, I make the following statement.

I understand that the Madras Atomic Power Project at Kalpakkam in Chingleput District was set up in the year 1964. But the power production has not yet commenced. The functioning of Atomic Power Project is not up